

(9)

Bench- II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No 1078/2011

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st August 2017, 10.30 A.M

Name of the Company		Bhatpara Papers Ltd & Ors. -Versus- The West Bengal Pulpwood Development Corporation Ltd & Ors.		
Under Section		397/398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date

1) Sristi Barnan Roy, Adv { PETITIONERS
 2) Soma Chakraborty, Adv {

Bkay
31.8.17.

1) Asit Sri Banerji
 2) Bibhayan Chakraborty { Respondent
 Advocate

Chakraborty
31.8.2017

31.08.2017 – C.P.No.1078/2011 – Bhatpara Papers Ltd. & Ors. Vs. The West Bengal Pulpwood Development Corporation Ltd. & Ors.

O R D E R

Ld. Lawyers on behalf of the petitioner(s) as well as respondent(s) are present.

Ms Shristi Barman Roy appearing on behalf of the petitioner submitted that her senior is out of station and as such prayed for adjournment. Heard, prayer is allowed.

Fixed on 06.10.2017.

Sd/-

MANORAMA KUMARI
MEMBER(J)